## Statement

Written Answer<sub>B</sub>

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The statu.) of these projects is as below:—

Thein Dam Multipurpose Project: Investment approval has not yet been given by the Planning Commission, pending clarification of inter-State aspects and allocation of cost between the irrigation and power s-3ctors. However, the State Government is proceeding with the construction of infrastructure facilities.

fiop.ar *Thermal Power Station:* Planning Commission gave investment approval to this project in July 1979. Financial provisions of Rs. 5 crores  $j_n$  1979-80 and Rs. 10.5, crores in 1980-81 were made for this project in the approved annual plans of the State. According to the latest information furnished by the State Government, the first iffit of this project will be commissioned during 1984-85.

2. The Sixth Five-Year Plan 1980— 85 is in the process of finalisation. It is expected that substantial financial provisions will be available for these two projects in the new Plan.

## Proposal to create a separate Ministry for lic North East Region

869. SHRI T. ALIBA IMTI: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that there is a proposal to create a separate Min tor the North East Region; and
- (b) the main considerations which weighed with Government to create such Q Ministry?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) Does not arise.

## Projects undertaken at the Central Scientific Instruments Organisation, Chandigarh

to Questions

- 870. SHRI HARKISHAN SINGH SURJEET: Will the PRIME MINIS TER be pleased to state.
- (a) the number of projects (old, new and sponson ed) undertaken at the Central Scientific Instruments Organisation (CSIO), Chandigarh during the years 1977-78, 1978-79, 1979-80 and 1980-81;
- (b) the number  $_0\mathrm{f}$  these projects completed so far and the number of those not completed within the stipulated period and what are the reasons for their noncompletion ,
- (c) the number of these projects which were taken by the Industry for commercial exploitation; and
- (d) if the commercial exploit. did not succeed, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): (a) to (d) Information is being collected and will be laid on the Table of the House.

## Special Audit of CSIO

- 871. SHRI HARKISHAN SINGH SURJEET: Will the PRIME MINIS TER be pleased to *s^sXe*..
- (a) whether an Audit Party of the Accountant General, Central Revenue (AGCR) conducted a special audit of the Central Scientific Instruments Organisation, Chandigarh, in the recent past and pointed out certain irregularities and malpractices; and
- (b) the irregularities and malpractices revealed thereby and the circumstances for holding an audit by AGCR when the CSIR (parent body of CSIO) is subject to .Internal Audit only?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): (si No sip&cial audit of CSIO, Chandigarh, was conducted by AGCR